

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**N O T I C E**

As directed, it is hereby informed that the following case will be taken up before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice M.S. Raman at 12.00 Noon today, the 15<sup>th</sup> July, 2026.

**CHIEF JUSTICE'S COURT (2ND FLOOR)  
AT 12:00 PM  
THE HON'BLE THE CHIEF JUSTICE  
THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN**

**FRESH ADMISSION –PIL**

- 1) WP(C)/21986/2026  
(IA No.13261/2026 at fl.A  
for appr.order. IA  
No.13262/2026 at fl.B for  
appr.order.) MENTION

MAHESH KUMAR  
SAHU  
Vs

SAMBIT KUMAR PATRI  
H.K.SAHOO, S.R.LENKA

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA  
CUTTACK  
15.07.2026

SD/ SHIBASISH GIRI  
DY. REGISTRAR (JUDL.)